

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-51/1997/1676/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta,

Dated Guwahati, the nd 2 March, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJB/963 dtd. 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with official vehicle, at own cost, from the evening of 01.03.2023 till the morning of 02.03.2023**, has been granted. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/1997/1677/A, dated , 02-03-2023

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]